

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/349(KB)2017
IA(I.B.C)/922(KB)2023, IA(I.B.C)/1326(KB)2023,
IA(I.B.C)/1894(KB)2023, IA(I.B.C)/1517(KB)2023,
IA(I.B.C)/1881(KB)2023, IA(I.B.C)/509(KB)2023,
CONT.A. (IBC)/8(KB)2023, IA(I.B.C)/312(KB)2023,
IA(I.B.C)/1116(KB)2023, IA(I.B.C)/96(KB)2023,
IA(I.B.C)/94(KB)2023, IA(I.B.C)/669(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER O	RAM SARUP INDUSTRIES LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance via video conference/physically

For Respondents in IA 922/KB/2023

Mr. Rajarshi Banerjee, Adv.

For CFM in IA 94/2023, IA 96/2023, IA 312/2023, IA 509/2023, IA 1116/2023, IA 1894/2023, IA 1881/2023, Cont. 8/2023

Mr. Sakya Sen, Adv.

Mr. Deepanjan Dutta Roy, Adv.

Ms. Sanjana Jha, Adv.

For Applicant in IA 1517/2023

Mr. Sukya Sen, Adv.

Mr. Deepanjan Dutta Roy, Adv.

Ms. Sanjana Jha, Adv.

For Monitoring Committee

Mr. Rahul Auddy Adv.

Mr. Aditya Gooptu Adv.

Mr. Dhaval Savla Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **26.08.2024**.

Satyajit Roy
(Court Officer)